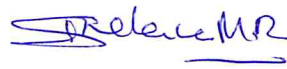



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	For hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana.m.f.	ROC / RD	
2	Shilpy Mallikarjun	Pet	

**ORDER**

Counsel for Petitioner is absent. No representation for Petitioner. Smt. M.R Sinchana, Standing Counsel for ROC & RD is present. Assistant from O.L office is present and informed the Tribunal that, Petitioner Company has not submitted required register and documents for preparing the reports. Comments on ROC report also not filed. Time extended till 16/01/2018.

  
Member (T)

  
Member (J)